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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

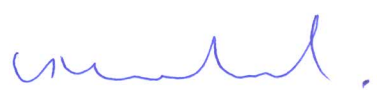

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/1/2017
NAME OF THE APPLICANT : TECHNOLOGY FRONTIERS INDIA PVT LTD
UNDER SECTION : 2(41)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	V. MAHESH	P.C.S for Applicant.	
2.	SRI VARSHINI	COUNSEL FOR APPLICANT	

ORDER

Shri V Mahesh, PCS representing the applicant present. This Tribunal received a letter from ROC praying time for filing report. Considering the request, time enlarged for submitting arguments. Put up on **10.03.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)